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The Chairman of the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and Associated Individuals and Entities presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On **23 February 2012**, the Committee enacted the **amendments** specified with strikethrough and underline in the entries below to its List (the Al-Qaida Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1989 (2011) adopted under Chapter VII of the Charter of the United Nations:

A. Individuals associated with Al-Qaida

QI.P.294.11. Name: 1: UMAR 2: PATEK 3: na 4: na
Title: na **Designation:** na **DOB:** ~~1970~~ 20 July 1966 **POB:** Central Java, Indonesia **Good quality a.k.a.:** a) Omar Patek b) Mike Arsalan c) Hisyam Bin Zein d) Anis Alawi Jafar **Low quality a.k.a.:** a) Pa'tek b) Pak Taek c) Umar Kecil d) Al Abu Syekh Al Zacky e) Umangis Mike **Nationality:** Indonesian **Passport no.:** na **National identification no.:** na **Address:** ~~a) Indonesia b) Philippines~~ **Listed on:** 19 Jul. 2011 (amended on 23 Feb. 2012) **Other information:** Senior member of Jemaah Islamiyah (QE.J.92.02.) involved in planning and funding multiple terrorist attacks in the Philippines and Indonesia. Provided training to Abu Sayyaf Group (QE.A.1.01.). In custody in Indonesia as at Feb. 2012.

QI.A.38.01. Name: 1: ABBAS 2: ABDI 3: ALI 4: na
Name (original script): عبيدي على عباس
Title: na **Designation:** na **DOB:** na **POB:** na **Good quality a.k.a.:** Ali, Abbas Abdi (previously listed as) **Low quality a.k.a.:** na **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 9 Nov. 2001 (amended on 16 May 2011, 23 Feb. 2012) **Other information:** ~~Associated with Ali Ahmed Nur Jim'ale (QI.J.44.04.).~~ Reportedly deceased in 2004. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

B. Entities and other groups and undertakings associated with Al-Qaida

QE.H.57.01. Name: HEYATUL ULYA

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011, 23 Feb. 2012) **Other information:** ~~Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.04).~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.R.60.01. Name: RED SEA BARAKAT COMPANY LIMITED

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011, 23 Feb. 2012) **Other information:** ~~Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.04).~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

QE.S.62.01. Name: SOMALI INTERNET COMPANY

A.k.a.: na **F.k.a.:** na **Address:** Mogadishu, Somalia **Listed on:** 9 Nov. 2001 (amended on 13 Dec. 2011, 23 Feb. 2012) **Other information:** ~~Part of the Al-Barakaat network of companies founded by Ali Ahmed Nur Jim'ale (QI.J.41.04).~~ Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/aq_sanctions_list.shtml. The Al-Qaida Sanctions List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the Al-Qaida Sanctions based on e-mails, soft-copy notices, or website postings.

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the third update of the List in 2012.

23 February 2012